

# ORISSA HIGH COURT

## FILING REPORT AS ON :12/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/7723/2026	TAPAN BHOI @ TAPU VS STATE OF ODISHA	DEBI PRASAD PATTNAIK VS	KANDARPUR /141 /2025 () //	
2	D-BLAPL/7725/2026	UMASANKAR @ BABULA NAYAK VS STATE OF ODISHA	KARUNAKAR NAYAK VS	RARUAN /165 /2023 () //	
3	D-BLAPL/7726/2026	BHIMASEN HARIJAN VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	DHARMABANDHA PS /52 /2023 () //	
4	D-BLAPL/7728/2026	MITRABHANU PATRA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	KARANJIA /296 /2025 () //	
5	D-BLAPL/7733/2026	MANOJ DIGAL VS STATE OF ODISHA	KARUNAKAR GAYA VS	Maitri Vihar PS /181 /2023 () //	
6	D-BLAPL/7735/2026	LAXMAN KUMAR BHOI VS STATE OF ODISHA	PRABHAT KUMAR PARIDA VS	RAGHUNATHPALI /53 /2026 () //	AOR20220000489C202600001
7	D-BLAPL/7736/2026	BELARSINGH BAG VS STATE OF ODISHA	JAGABANDHU SAHU VS	PAIKMAL /12 /2024 () //	AOR20220001487C202600045
8	D-BLAPL/7737/2026	ANJARA BIBI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JALESWAR /90 /2026 () //	
9	D-BLAPL/7738/2026	SANANDA DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHIRINGIA /13 /2026 () //	
10	D-BLAPL/7739/2026	SHAIKH SAZID ALI VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	/ /0 () //	
11	D-BLAPL/7740/2026	SACHIN NAYAK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	G.R.P.S.,BERHAMPUR /116 /2025 () //	

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12	D-BLAPL/7745/2026	SUSHIL KUMAR PRADHAN @ SUSHIL KU. PRADHANTARA PRASAD MOHAPATRA VS STATE OF ODISHA	VS	ORKEL /153 /2025 () //	
13	D-BLAPL/7749/2026	BABU PRADHAN VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	POLASARA PS /520 /2025 () //	
14	D-BLAPL/7750/2026	SATYABAN SAMAL VS STATE OF ODISHA	SUSHANTA KUMAR SAMANTARAY VS	BARANGA /39 /2026 () //	
15	D-BLAPL/7756/2026	PRASANTA KUMAR SWAIN VS STATE OF ODISHA	MD. GOLAM MADANI VS	AGARAPADA /213 /2025 () //	
16	D-BLAPL/7758/2026	SASIKANTA MAHARANA VS STATE OF ODISHA	BIBHUTI BHUSAN NANDA VS	CUTTACK SADAR /88 /2026 () //	
17	D-BLAPL/7759/2026	KUNA @ PRAMOD MALLIK VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL SADAR /68 /2026 () //	
18	D-BLAPL/7765/2026	RASID KHAN VS STATE OF ODISHA	DEEPAK KUMAR DAS VS	NIMAPADA /31 /2026 () //	
19	D-BLAPL/7766/2026	AKHAYA @ AKSHAYA KUMAR BINDHANI VS STATE OF ODISHA	PRAMOD CHANDRA SEJPADA VS	SPL.TASK FORCE /2 /2025 () //	AOR20220001394C202600004
20	D-BLAPL/7768/2026	SHANKAR PRASAD MAHATO @ SANKAR KUMAR VS STATE OF ODISHA	SIDHARTHA DAS VS	BARBIL /500 /2025 () //	
21	D-BLAPL/7773/2026	SUJIT MOHAPATRA @ BEHERA VS STATE OF ODISHA	NIRANJAN LENKA VS	BADSAHI /67 /2026 () //	
22	D-BLAPL/7777/2026	GOPINATH KUNDA VS STATE OF ODISHA	RAKESH KUMAR ROURTRAY VS	KISSANNAGAR PS /226 /2025 () //	
23	D-BLAPL/7778/2026	PABANA JANI	SWAGAT KUMAR SAHU	//	AOR20220004593C202600010

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/7780/2026	SATYAM PATTANAIK @ SATYAM PATTNAIK	SUDHANSU SEKHAR DASH	INDUSTRIAL ESTATE PS /11 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/7784/2026	SUKANTA NAYAK	SIDDHARTH GOUTAM DAS	BERHAMPUR SADAR /296 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/7789/2026	SHANTANU SA	SOUBHAGYA SWAIN	PATNAGARH /53 /2026	AOR20220001296C202600036
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/7792/2026	SOURAV GUPTA	RAJJEET ROY	BARGARH /553 /2025	AOR20220001462C202600029
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-CMAPL/11012/2026	JEEVANDHARA NURSING HOME, NILADRI VIHAR, CUTTACK		//	
		VS	VS	()	
		THE STATE OF ODISHA		//	
29	D-CMAPL/11013/2026	JEEVANDHARA NURSING HOME, NILADRIVIHAR, CUTTACK		//	
		VS	VS	()	
		THE STATE OF ODISHA		//	
30	D-CMP/10963/2026	RAJALAXMI JENA	RUCHIR MISHRA	//	
		VS	VS	()	
		BIJAYA JENA @ BIJAYA LAXMI JENA		//	
31	D-CMP/10995/2026	MINATI BARIK	UMESH CHANDRA DORA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-CMP/11004/2026	JAGATSINGHPUR MUNICIPALITY	SAMVIT MOHANTY	//	AOR20220003068C202600006
		VS	VS	()	
		BIRAJA CHEMICALS		//	
33	D-CMP/11043/2026	SOPHIA JUNIOR COLLEGE, LINK ROAD, CUTTACK	ASHOK KUMAR SARANGI	//	
		VS	VS	()	
		DULA DEI		//	
34	D-CMP/11049/2026	PUSPA SRICHANDAN	SANTOSH KUMAR SAMANTARAY	//	
		VS	VS	()	

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		PRAKASH SATRUSALYA		//	
35	D-CONTC/10948/2026	PRANATI BARIK	SANGRAM JENA	//	
		VS	VS	0	
		ARVIND AGRAWAL, IAS		//	
36	D-CONTC/10961/2026	NIRMALA BEHERA	ADV.	//	
		VS	VS	0	
		DR.N.THIRUMALA NAIK, IAS		//	
37	D-CONTC/10966/2026	PRASANNA BALIARSINGH	ADV.	//	
		VS	VS	0	
		SOMYARANJAN SWAIN, OAS (JB), B.D.O, KANAS		//	
38	D-CONTC/10970/2026	M.C. OF SIDDHAMATA HIGH SCHOOL, BARAMPUR	PRAKASH KUMAR ROUT	//	
		VS	VS	0	
		DR.N.THIRUMALA NAIK, IAS		//	
39	D-CONTC/10996/2026	GANGES GARDENS REALTORS PVT.LTD., BHUBANESWAR	SWARAG PATI	//	
		VS	VS	0	
		CHANCHAL RANA, I.A.S		//	
40	D-CONTC/11015/2026	DILLIP KUMAR DAS	USHARANI PATI	//	
		VS	VS	0	
		SURYAWANSHI MAYUR VIKAS, COLLECTOR, BALASORE		//	
41	D-CONTC/11017/2026	SHRI GOMANDIR GOSHALA, ROURKELA, SUNDARGARH	ADV.	//	
		VS	VS	0	
		DHEENAH DASTAGEER, COMMISSIONER, ROURKELA MUNICIPAL CORPORATION, SUNDERGARH		//	
42	D-CONTC/11026/2026	JATINDRA KUMAR DANDIA	ADV.	//	
		VS	VS	0	
		ARAVIND AGRAWAL, I.A.S		//	
43	D-CONTC/11054/2026	HARIHARA DAS	ADV.	//	
		VS	VS	0	
		DEBAJANI BHUYAN, TAHASILDAR, BAHANAGA		//	
44	D-CONTC/11057/2026	KARUNAKAR MAHANTA	SANGRAM JENA	//	
		VS	VS	0	
		ARAVIND AGRAWAL, I.A.S		//	
45	D-CONTC/11060/2026	RAMCHANDRA PATRO	ADV.	//	
		VS	VS	0	
		ASHUTOSH KULKARNI, IAS		//	

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46	D-CONTC/11062/2026	KAILASH CH.NAYAK VS GIRISH S.N, IAS	ADV. VS	// ()	
47	D-CONTC/11068/2026	SUVENDU KU.PATRO VS UDAY A.KAOLE, CHAIRMAN CUM M.D., M.C.L., SAMBALPUR	SANTOSH KUMAR NANDA VS	// ()	
48	D-CONTC/11071/2026	SAROJINI DASH VS DEBI PRASAD MOHANTY, CHIEF DEVELOPMENT OFFICER CUM E.O, ZILLAPARISHAD, JAJPUR	ADV. VS	// ()	
49	D-CONTR/7751/2026	SAROJINI BHOLA VS S.SUSHREE, SUPERINTENDENT OF POLICE, NAYAGARH	ADV. VS	/0 ()	
50	D-CONTR/7753/2026	K.PARBATI VS MANAS RANJAN CHAKRA, INSPECTOR IN CHARGE, SEA BEACH POLICE STATION, PURI	MANORANJAN PADHI VS	/0 ()	
51	D-CRLA/7748/2026	GUDU@ROHAN KUMAR DALAI VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BASELI SAHI PS /251 /2024 ()	
52	D-CRLA/7764/2026	RAKY @ MUNA DEHURY VS STATE OF ODISHA	DEBASNAN DAS VS	CHOUWAR /343 /2019 ()	
53	D-CRLA/7769/2026	RANJAN MRUDANGIA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BERHAMPUR TOWN /211 /2022 ()	AOR20220001558C202600053
54	D-CRLA/7776/2026	DEEPAK KUMAR KARADA @ DIPU VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	PARLAKHEMUNDI /5 /2026 ()	
55	D-CRLA/7794/2026	M/S. ORISSA SPONGE IRON AND STEEL LTD. VS DEPUTY DIRECTOR, DIRECTORATE OF ENFORCEMENT, DELHI	SOHAN MISHRA VS	/0 ()	
56	D-CRLA/7795/2026	UTTAM MAJHI VS STATE OF ODISHA	JNYANANANDA PANDA VS	KESINGA /146 /2023 ()	
57	D-CRLLP/7741/2026	STATE OF ODISHA	UDIT RANJAN JENA , A.G.A	//	LOD20240000194C202600092

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		VS	VS	()	
		GURUBARI PRADHAN		//	
58	D-CRLMC/7742/2026	M/S. HINDUJA LEYLAND FINANCE LTD.	PRAKASH KUMAR MISHRA	//0	
		VS	VS	()	
		MONARANJAN RATH		//	
59	D-CRLMC/7743/2026	ASHWANI KUMAR DAS ADHIKARI	SANJAY KUMAR DAS	BALASORE VIGILANCE /30 /2020	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
60	D-CRLMC/7771/2026	BIKRAM BAG	MANAS KUMAR CHAND	//0	
		VS	VS	()	
		KAMALINI BAG		//	
61	D-CRLMC/7788/2026	NANDA KUMAR SINGHDEO	ANSHUMAN PANDA	PUINTALA /128 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-CRLMP/7727/2026	MANAGOBINDA DAS	BISWAJIT PASAYAT	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-CRLMP/7767/2026	SUSANTA KUMAR SAHOO	SUSANTA KUMAR ROUT	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-CRLREV/7793/2026	SARITA MINZ @ XESS	SOUMYA RANJAN DAS	//0	
		VS	VS	()	
		SUCHETA TETE @ SUCHITRAFLORENICA TETE		//	
65	D-FAO/11016/2026	DR. SASMITA MOHANTY	KUNAL KUMAR SWAIN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-LAA/11003/2026	STATE OF ODISHA	AJODHYA RANJAN DASH,A.G.A	//	LOD20240000200C202600090
		VS	VS	()	
		PRANANATH SAHU		//	
67	D-MACA/10983/2026	D.M., M/S. NATIONAL INSU. CO. LTD., BBSR	NITISH KUMAR MISHRA	//	
		VS	VS	()	
		SULOCHANA PRADHAN		//	
68	D-MACA/11000/2026	MANAGER LEGAL, ODISHA LEGAL HUB, NATIONAL INSURANCE COMPANY LIMITED, CTC	ANSM COMKHA	//	
		VS	VS	()	

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69	D-MACA/11002/2026	EPILI SARASWATI MANAGER LEGAL, ODISHA LEGAL HUB NATIONAL INDIAN OIL LTD	ANAND KUMAR PATI	// // 0	
70	D-MACA/11035/2026	EPILI LACHHIAMA SABITA PADHI	AKSHAYA KUMAR PATI	// // 0	
71	D-MATA/11005/2026	ARYADIPTA MOHANTY KUNU @ JANAK KUMAR DASH	SUSHANT KUMAR PRADHAN (3)	// // 0	AOR20220001225C202600005
72	D-MATA/11066/2026	SILU @ SREEMAYEE DASH SANGHMITRA PATTNAIK	RANJAN KUMAR ROUT	// // 0	AOR20230000872C202600020
73	D-RPFAM/11009/2026	DURGA PRASAD PATTNAIK MONALISH PADHI	DWARIKA PRASAD MOHANTY	// // 0	
74	D-RPFAM/11036/2026	JANMEJOY PADHI MIR MOHAMMAD PARWEJ JAFAR	MISS NAMITA PATTANAIAK	// // 0	
75	D-RSA/10980/2026	NIKHAT PARWEEN BALARAM MOHAPATRA	SOUMYA PRIYADARSINI	// // 0	
76	D-RSA/11056/2026	BAIKUNTHANATH MOHAPATRA PADMA CHARAN PRADHANI	PRASANTA KUMAR NANDA	// // 0	
77	D-SAO/10958/2026	JASODA PRADHAN KARPUR MANDAL	PRANGYA PARAMITA MOHANTY	// // 0	
78	D-TRP(C)/10971/2026	GOUTAM DUTTA PARSHURAM NAYAK	SUSANTA KUMAR TRIPATHY	// // 0	
79	D-TRP(C)/10993/2026	SAMABARI RAM LAXMIPRIYA SWAIN @ DASH	RANJITA SINGH	// // 0	
		VS CHINMAYA DASH	VS	// // 0	

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80	D-WA/10952/2026	MANASEE MAHARANA VS STATE OF ODISHA	ADITYA N. DAS, (SR.ADV.) VS	// 0 //	
81	D-WA/10973/2026	RANJAN KUMAR PATRO VS STATE OF ODISHA	SARBESWAR PRUSTY VS	// 0 //	
82	D-WA/11007/2026	PRINCIPAL SECRETARY OF HEALTH AND FAMILY WELFARE DEPT VS TRILOCHAN MAHANTA	ADYARAJ DEB VS	// 0 //	LOD20240000194C202600093
83	D-WA/11021/2026	COMMISSIONER CUM SECRETARY OF SCHOOL AND DISTANCE EDUCATION DEPT VS AJAMIL BERA	ANAKSUDHANU DEB VS	// 0 //	LOD20240000194C202600094
84	D-WA/11030/2026	JAMESWAR MISHRA VS STATE OF ODISHA	MANORANJAN KAR VS	// 0 //	
85	D-WA/11032/2026	COMMISSIONER CUM SECRETARY OF SCHOOL AND DISTANCE EDUCATION DEPT VS RAMESH CHANDRA SAHOO	ANAKSUDHANU DEB VS	// 0 //	LOD20240000200C202600091
86	D-WA/11034/2026	COMMISSIONER CUM SECRETARY OF SCHOOL AND DISTANCE EDUCATION DEPT VS HIMANSU KUMAR DAS	ANAKSUDHANU DEB VS	// 0 //	LOD20240000194C202600095
87	D-WA/11046/2026	DR.SUMANTA KUMAR ROUL VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	// 0 //	
88	D-WA/11067/2026	UGRESAN KISAN VS STATE OF ODISHA	PRABIR KUMAR PRADHAN VS	// 0 //	
89	D-WP(C)/10944/2026 WP(C)/7956/2026	VILLAGERS OF KUSUPANGI GRAM PANCHAYAT VS STATE OF ODISHA	SAMARENDRA BEURA VS	// 0 //	AOR20220001771C202600010
90	D-WP(C)/10945/2026	M/S.ABHIRAM SAHOO, BANKUAL, BHUBANESWAR VS SUPERINTENDENT OF GST AND CENTRAL EXCISE, BHUBANESWAR	RAMESH CHANDRA JENA VS	// 0 //	
91	D-WP(C)/10946/2026	BASANT KUMAR PRADHAN	DR. JITENDRA KUMAR LENKA	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
92	D-WP(C)/10947/2026	MURALIDHAR DASH	AVIJIT PATNAIK	//	AOD20260000117C202600008
		VS	VS	()	
		COLLECTOR, BALASORE		//	
93	D-WP(C)/10949/2026	DUTIA MAHALIK	SRIKANTA MAHUNTA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-WP(C)/10950/2026	M/S ACRUX REALCON PVT. LTD., KHURDA	SASWATI SOUMYA SAHU	//	
	WP(C)/7941/2026	VS	VS	()	
		STATE OF ODISHA		//	
95	D-WP(C)/10951/2026	M/S ACRUX REALCON PVT. LTD., KHURDA	SASWATI SOUMYA SAHU	//	
	WP(C)/7944/2026	VS	VS	()	
		STATE OF ODISHA		//	
96	D-WP(C)/10953/2026	BISHNU CHARAN ROUT	SUSHANTA KUMAR MISHRA	//	
	WP(C)/7976/2026	VS	VS	()	
		STATE OF ODISHA		//	
97	D-WP(C)/10954/2026	SURYAKANTA SATAPATHY	BIJAYA KUMAR SAHOO	//	
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-WP(C)/10955/2026	BINAYAK TRIPATHY	SUSHANTA KUMAR MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-WP(C)/10956/2026	RASMITA HALDAR	KARUNAKAR GAYA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-WP(C)/10957/2026	SUDAMA BARIK	PRAYAS MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-WP(C)/10959/2026	BANA BIHARI SAHOO	SUSHREE SANGITA PASAYAT	//	
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-WP(C)/10960/2026	JAYADEB PANDA	SUSHREE SANGITA PAYASAT	//	
		VS	VS	()	

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103	D-WP(C)/10962/2026	STATE OF ODISHA DALI MALLICK VS	MANOJA KUMAR KHUNTIA VS	// // 0	
104	D-WP(C)/10964/2026	STATE OF ODISHA SAILABALA MISHRA VS	SOUMYA MISHRA VS	// // 0	
105	D-WP(C)/10965/2026	STATE OF ODISHA BABAJI @ PRAFULLA KUMAR JENA VS	ASHOK KUMAR SAHOO VS	// // 0	AOD20240000557C202600026
106	D-WP(C)/10967/2026	STATE OF ODISHA HIRALAL BHOI VS	SAROJ KUMAR PADHY VS	// // 0	
107	D-WP(C)/10968/2026	STATE OF ODISHA GOLAP BARIK VS	RASHMI KANTA ACHARYA VS	// // 0	
108	D-WP(C)/10969/2026	STATE OF ODISHA KALYANI DASH VS	DR.BINODA KUMAR MISHRA VS	// // 0	
109	D-WP(C)/10972/2026	STATE OF ODISHA SUDHANSU SEKHAR DEO VS	DR.BINODA KUMAR MISHRA VS	// // 0	
110	D-WP(C)/10974/2026	STATE OF ODISHA PRAVATI MOHANTA VS	PRAFULLA CHANDRA ACHARYA VS	// // 0	
111	D-WP(C)/10975/2026	STATE OF ODISHA SRIKANTA KUMAR TRIPATHY VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
112	D-WP(C)/10976/2026	STATE OF ORISSA DHIRENDRA KUMAR SAHU VS	SOUMYA JYOTI BISWAL VS	// // 0	
113	D-WP(C)/10977/2026	SUB REGISTRAR, SUB-REGISTRATION OFFICE, BHUBANESWAR NAYANA BEHERA VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
		STATE OF ORISSA		//	

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114	D-WP(C)/10978/2026	PINKY GUPTA VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //	
115	D-WP(C)/10979/2026 WP(C)/7902/2026	REGISTRAR (JUDICIAL),ORISSA HIGH COURT,CUTTACK VS STATE OF ODISHA	ANIL KUMAR VS	// 0 //	
116	D-WP(C)/10981/2026	EXECUTIVE ENGINEER (ELECT.), TPWODL, SUNDARIPADA VS AMRIT KUMAR PATEL @ NAIK	PRASANTA KUMAR TRIPATHY VS	// 0 //	
117	D-WP(C)/10982/2026	CHANDAN KUMAR SAHU VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	AOD20250000180C202600064
118	D-WP(C)/10984/2026	KAVITA PODDAR @ KABITA PODDAR VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	// 0 //	
119	D-WP(C)/10985/2026 WP(C)/7960/2026	SATYARANJAN SETHA VS STATE OF ODISHA	SITIKANT MISHRA VS	// 0 //	
120	D-WP(C)/10986/2026	DR.SIBASANKAR DALAI VS UNION OF INDIA	ARUN KUMAR DAS VS	// 0 //	
121	D-WP(C)/10987/2026	RASMITA PANDA VS STATE OF ODISHA	GYANRANJAN MAHAPATRA VS	// 0 //	
122	D-WP(C)/10988/2026	PRAMILA MALIK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	// 0 //	AOR20220001615C202600041
123	D-WP(C)/10989/2026	PRAMILA SAHU VS STATE OF ODISHA	GYANRANJAN MAHAPATRA VS	// 0 //	
124	D-WP(C)/10990/2026	SRI KRISHNA BIHAR DEVELOPMENT COMMITTEE, BHEMPKUR VS STATE OF ODISHA	DEEPAK KISHOR SAHOO VS	// 0 //	
125	D-WP(C)/10991/2026	S.N. AMITAV PANDA	AJAYA KUMAR TRIPATHY	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :12/03/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
126	D-WP(C)/10992/2026	TULASHI PAKAL	NIRANJAN SINGH (1)	//	
	WP(C)/7983/2026	VS	VS	0	
		THE STATE OF ODISHA		//	
127	D-WP(C)/10994/2026	P.GOPAL RAO	SHIVSANKAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
128	D-WP(C)/10997/2026	UMESH DAS	PRAFULLA KUMAR SAHU	//	AOR20230000858C202600001
		VS	VS	0	
		STATE OF ODISHA		//	
129	D-WP(C)/10998/2026	RAKESH KUMAR PANDA	PUJARANI MUDULI	//	AOR20260000160C202600001
		VS	VS	0	
		STATE OF ODISHA		//	
130	D-WP(C)/10999/2026	SULAV DAS	NIRANJAN LENKA	//	
		VS	VS	0	
		THE INSTITUTE OF CHEMICAL TECHNOLOGY, MUMBAI		//	
131	D-WP(C)/11001/2026	AKSHYA WAGHMARE	NIRANJAN LENKA	//	
		VS	VS	0	
		THE INSTITUTE OF CHEMICAL TECHNOLOGY, MUMBAI		//	
132	D-WP(C)/11006/2026	AMULYA KUMAR DAS	PITAMBAR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
133	D-WP(C)/11008/2026	SRIMANTA KUMAR BEHERA	PITAMBAR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
134	D-WP(C)/11010/2026	JALLI MANI JENA	RAMA CHANDRA JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
135	D-WP(C)/11011/2026	AKSHAYA KUMAR DAS	AJAYA KUMAR JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
136	D-WP(C)/11014/2026	SUDHAKAR MOHARANA	RAMA CHANDRA SAHOO	//	
		VS	VS	0	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :12/03/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-WP(C)/11018/2026	STATE OF ODISHA HRUSIKESHA BISWAL VS	ADYASIDHI MISHRA VS	// // 0	
138	D-WP(C)/11019/2026	STATE OF ODISHA NEELAM KUMAR SWAIN @ NILAM SWAIN VS	SOUBHAGYA SWAIN VS	// // 0	AOR20220001296C202600035
139	D-WP(C)/11020/2026	STATE OF ODISHA SUNITA PADHI VS	SARAT CHANDRA MEKAP VS	// // 0	
140	D-WP(C)/11022/2026	STATE OF ODISHA SUNITA PADHI VS	SARAT CHANDRA MEKAP VS	// // 0	
141	D-WP(C)/11023/2026	STATE OF ODISHA ROUNAK PADHI VS	SARAT CHANDRA MEKAP VS	// // 0	
142	D-WP(C)/11024/2026	STATE OF ODISHA MADRASA OPEN SCHOOLING, DELHI VS	ASHOK MISHRA VS	// // 0	
143	D-WP(C)/11025/2026	ODISHA STATE BOARD OF MADRASA EDUCATION(OSBME) BANSHIDHAR NAIK VS	ALOK KUMAR PANDA VS	// // 0	
144	D-WP(C)/11027/2026	STATE OF ODISHA JAGANNATH MOHAPATRA VS	PANNAGA BHUSAN PRIYADARSI VS	// // 0	
145	D-WP(C)/11028/2026	STATE OF ODISHA RAJIBA LOCHAN PATTANAYAK VS	BHABANI PRASAD MOHANTY VS	// // 0	
146	D-WP(C)/11029/2026	THE PRINCIPAL COMMISSIONER CGST AND CENTRAL EXCISE, BHUBANESWAR COMMISSIONERATE SAMBHUNATH RANA VS	BHABANI PRASAD MOHANTY VS	// // 0	
147	D-WP(C)/11031/2026	THE PRINCIPAL COMMISSIONER, CGST AND CENTRAL EXCISE, BHUBANESWAR BINAYAK SATAPATHY VS	DEBASNAN DAS VS	// // 0	
		STATE OF ODISHA		//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :12/03/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-WP(C)/11033/2026	BUDDHIMANTA SAHOO VS UNION OF INDIA	ANAND CHANDRA SWAIN VS	// 0 //	AOD20240000548C202600002
149	D-WP(C)/11037/2026	TIKINA PRADHAN VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	// 0 //	AOR20220001299C202600018
150	D-WP(C)/11038/2026	KATIKA RAJALAXMI VS STATE OF ODISHA	SANDHYARANI PANI VS	// 0 //	AOR20230000010C202600041
151	D-WP(C)/11039/2026	Dr. DURGA PRASAD PATNAIK VS STATE OF ODISHA	SANDHYARANI PANI VS	// 0 //	AOR20230000010C202600042
152	D-WP(C)/11040/2026	RICH ENGINEERS AND DEVELOPERS, BHUBANESWAR VS PUNJAB NATIONAL BANK, SAHEED NAGAR, KHURDA	ARANAB KUMAR SAMANTRAY VS	// 0 //	
153	D-WP(C)/11041/2026	LAKHMI NARAYANA RATHA VS STATE OF ODISHA	SANDHYARANI PANI VS	// 0 //	AOR20230000010C202600043
154	D-WP(C)/11042/2026	ATMAN SANIFITTINGS PVT LTD.,CUTTACK VS BANK OF BARODA, MANDVI, BARODA,GUJRAT	PRATIK DASH VS	// 0 //	
155	D-WP(C)/11044/2026	NATABAR BARICK VS STATE OF ODISHA	PADMANAV BHUTIA VS	// 0 //	
156	D-WP(C)/11045/2026	JUNUL SURIN VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	// 0 //	
157	D-WP(C)/11047/2026	ANIL KUMAR PADHAN VS ENGINEER-IN-CHIEF (EIC), WATER RESOURCES DEPT., ODISHA, BHUBANESWAR	SOURAV DAS VS	// 0 //	
158	D-WP(C)/11048/2026 WP(C)/8002/2026	DEBA BRATA PATTANAYAK VS STATE OF ODISHA	MITHUN DAS VS	// 0 //	
159	D-WP(C)/11050/2026	SWASTIKARANI PANDA	RAJEET ROY	//	AOR20220001462C202600028

**ORISSA HIGH COURT**

**FILING REPORT AS ON :12/03/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
160	D-WP(C)/11051/2026	LAXMIDHARA SENA	SUKANTA KUMAR NAYAK	//	
		VS	VS	0	
		SPECIAL LAND ACQUISITION OFFICER, SUBARNAREKHA IRRIGATION PROJECT, MAYURBHANJA			
161	D-WP(C)/11052/2026	BIPIN BHUE	BIDYALOK MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
162	D-WP(C)/11053/2026	SRABANA KUMAR SAHU	BIDYALOK MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
163	D-WP(C)/11055/2026	HRUSHIKESH MAHANANDA	BIDYALOK MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
164	D-WP(C)/11058/2026	THAKUR RAM BARIK	BIDYALOK MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
165	D-WP(C)/11059/2026	M/S SHREE BALAJI CARRIERS PRIVATE LIMITED, KOLAKATA	AKHIL KUMAR MAHARANA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
166	D-WP(C)/11061/2026	SANDHYARANI MOHARANA	NIHAL RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
167	D-WP(C)/11063/2026	BIRANCHI NAYAK	DR. JANMEJAYA RAY	//	
		VS	VS	0	
		THE INSPECTOR-IN-CHARGE, TIRTOL POLICE STATION, JAGATSINGHPUR		//	
168	D-WP(C)/11064/2026	SANTOSH KUMAR MAHANAND	DR. JANMEJAYA RAY	//	
		VS	VS	0	
		THE STATE OF ODISHA		//	
169	D-WP(C)/11065/2026	SABITA SETHI	BHABANI SANKAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
170	D-WP(C)/11069/2026	SANATANA BEHERA	JAGAJIBAN PRADHAN	//	
		VS	VS	0	

## ORISSA HIGH COURT

**FILING REPORT AS ON :12/03/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-WP(C)/11070/2026	STATE OF ODISHA GADAGADESWAR MAHADEV BIJE, NIJGAON VS	BHASKAR CHANDRA PANDA VS	// // ()	
172	D-WP(C)/11072/2026	STATE OF ODISHA TARUN KUMAR BERA VS	VS	// // ()	
173	D-WP(C)/11073/2026	UNION OF INDIA CHHABINDRA PARIDA VS	RAJJEET ROY VS	// // ()	AOR20220001462C202600031
174	D-WPCRL/7729/2026	STATE OF ODISHA JHUNURANI KHUNTIA VS	PARSURAM PANDA VS	// // ()	
175	D-ABLAPL/7724/2026	STATE OF ODISHA PHIROJ BIRA VS	SUDHIR RANJAN MOHAPATRA VS	// // ()	
176	D-ABLAPL/7730/2026	STATE OF ODISHA RANJAN KUMAR SAHOO @ TIKINA SAHOO VS	GYANENDRA MALLICK VS	// // ()	BINJHARPUR /125 /2026
177	D-ABLAPL/7731/2026	STATE OF ODISHA MANORANJAN SAMAL VS	BIKASH CHANDRA PARIJA VS	// // ()	BARI RAMCHANDRAPUR /94 /2026
178	D-ABLAPL/7732/2026	STATE OF ODISHA BIGYAN MOHANTY VS	DEEPAK KU SAHOO VS	// // ()	MARSHAGHAI /58 /2026
179	D-ABLAPL/7734/2026	STATE OF ODISHA MITRABHANU KHAMARI VS	DURGADATTA MOHAPATRA VS	// // ()	
180	D-ABLAPL/7744/2026	STATE OF ODISHA JAYADEV SARKAR VS	RAJENDRA NARAYAN ROUT VS	// // ()	TARASINGI /185 /2022 AOR20220001558C202600051
181	D-ABLAPL/7746/2026	STATE OF ODISHA CHANDRA MAHANANDA @ CHANDRAKANTA MAHANANDA VS	CHANDRAKANTA MAHANANDA VS	// // ()	NARLA /28 /2026
		STATE OF ODISHA		//	

**ORISSA HIGH COURT****FILING REPORT AS ON :12/03/2026**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
182	D-ABLAPL/7747/2026	AKSHAYA KUMAR SAHU @ AKSHAYA SAHOO VS STATE OF ODISHA	AMITAV TRIPATHY VS	KAKATAPUR /216 /2024 () //	
183	D-ABLAPL/7752/2026	SUMITRA PRADHAN VS STATE OF ODISHA	MANORANJAN ACHARYA VS	SARANAKUL /29 /2026 () //	
184	D-ABLAPL/7754/2026	SATYA RANJAN DAS VS STATE OF ODISHA	MD. GOLAM MADANI VS	DHAMNAGAR /95 /2026 () //	
185	D-ABLAPL/7755/2026	BISWAJIT SAHOO VS STATE OF ODISHA	MD. GOLAM MADANI VS	DHUSURI /108 /2026 () //	
186	D-ABLAPL/7757/2026	SANJAYA KU. MALIK @ SANJAYA MALIK VS STATE OF ODISHA	MD. GOLAM MADANI VS	DHUSURI /92 /2026 () //	
187	D-ABLAPL/7760/2026	KARTIKA SAHOO VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL SADAR /195 /2026 () //	
188	D-ABLAPL/7761/2026	HAPPY @ JYOTIRMAYA @ JYOTIRANJAN BEHERA VS STATE OF ODISHA	MRITUNJAY BANERJEE VS	NAYAPALLI P.S. /219 /2025 () //	
189	D-ABLAPL/7762/2026	JAYANTA KUMAR MISHRA VS STATE OF ODISHA	DEBASNAN DAS VS	BHANDARIPOKHARI /507 /2025 () //	
190	D-ABLAPL/7763/2026	JITU @ JITENDRA NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	PARJANG /504 /2025 () //	
191	D-ABLAPL/7770/2026	SHAMSHER KHAN VS STATE OF ODISHA	AMLAN MOHANTY VS	KUAKHIA /80 /2026 () //	
192	D-ABLAPL/7772/2026	SRIKANTA KUMAR SAHOO VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	CANTONMENT ROAD /293 /2025 () //	
193	D-ABLAPL/7774/2026	BIRANCHI NAYAK	RAKESH BEHERA	//0	

## ORISSA HIGH COURT

### FILING REPORT AS ON :12/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
194	D-ABLAPL/7775/2026	SANKAR PRASAD PANIGRAHY @ SANKAR PANIGRAHY	AMBODOR ACHARI	KOTINANDA /54 /2026	AOR20220001311C202600023
		VS	VS	()	
		STATE OF ODISHA		//	
195	D-ABLAPL/7779/2026	PRATAP KUMAR MAHARANA	DILLIP KUMAR BEHERA	CHANDAKA P.S. /125 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
196	D-ABLAPL/7781/2026	SANTOSH KUMAR PRADHAN	KAILASH CHANDRA PRADHAN	KHALLIKOTE /570 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
197	D-ABLAPL/7782/2026	AMARESH JENA @ AMRESH KUMAR JENA	SUDHANSU SEKHAR DASH	NIHALPRASAD /241 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
198	D-ABLAPL/7783/2026	AMARESH JENA @ AMRESH KUMAR JENA	SUDHANSU SEKHAR DASH	NIHALPRASAD /242 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
199	D-ABLAPL/7785/2026	NRUSINGHA CHARAN BEHERA @ NRUSINGHA BEHERA	ARADA JENA	JENAPUR /37 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
200	D-ABLAPL/7786/2026	SURYA PRASAD NAYAK	DEEPAK KUMAR DAS	KONARK /39 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
201	D-ABLAPL/7787/2026	BUDHADEV BEHERA @ BUDHA BEHERA	SUSIL KUMAR PATNAIK	TELKOI /9 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
202	D-ABLAPL/7790/2026	SARASWATI BEHERA @ BELA DAS	AMLAN SHAKTI PAUL	SAHID NAGAR P.S. /90 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
203	D-ABLAPL/7791/2026	BHAGABATI MOHANTY	RAJJEET ROY	BIRIDI PS /311 /2025	AOR20220001462C202600030
		VS	VS	()	
		STATE OF ODISHA		//	

# ORISSA HIGH COURT

MISC CASES FILED on :12/03/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-ADMLS/32191/2024 ADMLS/3/2024	SCANDI TRADING LTD. MP	ANURAG PATI	7/2026
2	D-STREV/54823/2025 STREV/ /	M/S MANGALAM TIMBER PRODUCTS LTD MP	<del>CHHISIA</del> RANAJAN DAS	13/2026
3	D-STREV/54829/2025 STREV/ /	M/S MANGALAM TIMBER PRODUCTS LTD MP	<del>CHHISIA</del> RANAJAN DAS	14/2026
4	D-SAO/10958/2026 SAO/ /	KARPUR MANDAL MP	PRANGYA PARAMITA MOHANTY	19/2026
5	D-CRLLP/7741/2026 CRLLP/ /	STATE OF ODISHA MP	UDIT RANJAN JENA , A.G.A	34/2026
6	D-JCRLA/46/2022 JCRLA/46/2022	BATA KRUSHNA BARIK@BATU MP	A.K.BEURA, (RAJIB BIHARI MISHRA, K.PANIGRAHI), (YUBARAJ PAR	72/2026
7	D-JCRLA/105/2022 JCRLA/105/2022	DHANU DEHURY MP	M/S.PARTHA SARATHI DAS, B.N.BARIK	73/2026
8	D-TRP(C)/10971/2026 TRP(C)/ /	PARSHURAM NAYAK MP	SUSANTA KUMAR TRIPATHY	81/2026
9	D-LAA/11003/2026 LAA/ /	STATE OF ODISHA MP	AJODHYA RANJAN DASH,A.G.A	97/2026
10	D-LAA/11003/2026 LAA/ /	STATE OF ODISHA MP	AJODHYA RANJAN DASH,A.G.A	98/2026
11	D-LAA/11003/2026 LAA/ /	STATE OF ODISHA MP	AJODHYA RANJAN DASH,A.G.A	99/2026
12	D-RPFAM/11036/2026 RPFAM/ /	MIR MOHMMAD PARWEJ JAFAR MP	MISS NAMITA PATTANAIAK	112/2026
13	D-MATA/6462/2026 MATA/ /	TARAKANTA MOHANTY MP	SANJAY KUMAR DAS	159/2026
14	D-CONTC/19139/2024 CONTC/3572/2024	PRASANNA KUMAR MOHAPATRA MP		169/2026
15	D-CONTC/16930/2025 CONTC/2111/2025	SARAT KUMAR BEHERA MP		170/2026
16	D-CONTC/8515/2026 CONTC/1293/2026	PADMAJA MANJARI SWAIN MP	ALOK KUMAR MOHANTY, M.C.BEHERA	171/2026
17	D-BLAPL/7726/2026 BLAPL/ /	BHIMASEN HARIJAN MP	RABINDRA NATH PRUSTY	186/2026
18	D-BLAPL/1169/2026 BLAPL/519/2026	NIRANJAN MAHARANA MP	PRAFULLA CHANDRA ACHARYA	187/2026
19	D-BLAPL/32497/2024 BLAPL/11241/2024	MANOJ SUTAR MP	MANGU NANDY	188/2026
20	D-FAO/54827/2025 FAO/ /	MANAGING COMMITTEE OF HIRALAL HIGH SCHOOL, MP	<del>CHHISIA</del> KULMA SURENBANJ	204/2026
21	D-FAO/11016/2026 FAO/ /	DR. SASMITA MOHANTY MP	KUNAL KUMAR SWAIN	205/2026
22	D-FAO/9666/2026 FAO/ /	M/S. NATIONAL INSURANCE CO. LTD., CUTACK MP	<del>CHHISIA</del> KIDHI MISHRA	206/2026
23	D-CRLREV/7793/2026 CRLREV/ /	SARITA MINZ @ XESS MP	SOUMYA RANJAN DAS	328/2026
24	D-CRLREV/7793/2026 CRLREV/ /	SARITA MINZ @ XESS MP	SOUMYA RANJAN DAS	329/2026
25	D-ABLAPL/7685/2026 ABLAPL/3091/2026	SMRUTI REKHA GIRI MP	BHABANI SHANKAR DASPARIDA	397/2026
26	D-ABLAPL/35487/2025	DUSMANTA PATRA		

	ABLAPL/13486/2025	MP		398/2026
27	D-ABLAPL/1831/2026	GANGADHAR BHOL		
	ABLAPL/829/2026	MP		399/2026
28	D-ABLAPL/24573/2024	AKSHAYA KUMAR JENA	TANMAYA KUMAR MOHANTY	
	ABLAPL/10115/2024	MP		400/2026
29	D-ABLAPL/12495/2024	SIBIRA KUMAR ROUT	SUSANTA KUMAR ROUT	
	ABLAPL/4412/2024	MP		401/2026
30	D-ABLAPL/6816/2026	SATYARANJAN LENKA	NIRANJAN LENKA	
	ABLAPL/2963/2026	MP		402/2026
31	D-RSA/10980/2026	BALARAM MOHAPATRA	SOUMYA PRIYADARSINI	
	RSA/ /	MP		420/2026
32	D-RSA/242/2002	LAXMAN NAYAK	M/S.P.KAR	
	RSA/242/2002	MP		421/2026
33	D-RSA/242/2002	LAXMAN NAYAK	M/S.P.KAR	
	RSA/242/2002	MP		422/2026
34	D-RSA/242/2002	LAXMAN NAYAK	M/S.P.KAR	
	RSA/242/2002	MP		423/2026
35	D-RSA/150/2012	TILOTTAMA DEHURY@PRA	M/S.B.SAHOO	
	RSA/150/2012	MP		424/2026
36	D-RSA/150/2012	TILOTTAMA DEHURY@PRA	M/S.B.SAHOO	
	RSA/150/2012	MP		425/2026
37	D-RSA/150/2012	TILOTTAMA DEHURY@PRA	M/S.B.SAHOO, BYOMOKESH SAHOO	
	RSA/150/2012	MP		426/2026
38	D-RSA/11056/2026	PADMA CHARAN PRADHANI	PRASANTA KUMAR NANDA	
	RSA/ /	MP		427/2026
39	D-CMP/10963/2026	RAJALAXMI JENA	RUCHIR MISHRA	
	CMP/ /	MP		515/2026
40	D-CMP/47091/2025	KUMAR NAYAK	PRAFULLA CHANDRA DAS	
	CMP/463/2026	MP		516/2026
41	D-CMP/11043/2026	SOPHIA JUNIOR COLLEGE, LINK ROAD, CUTTACK	USHOK KUMAR SARANGI	
	CMP/ /	MP		517/2026
42	D-CMP/11004/2026	JAGATSINGHPUR MUNICIPALITY	SAMVIT MOHANTY	
	CMP/ /	MP		518/2026
43	D-MACA/11000/2026	MANAGER LEGAL, ODISHA LEGAL HUB, NATIONAL LINKS COM. LTD., CTC	ADITYAN KISHAN	
	MACA/ /	MP		635/2026
44	D-MACA/11002/2026	MANAGER LEGAL, ODISHA LEGAL HUB NATIONAL LINKS COM. LTD., CTC	ADITYAN KISHAN	
	MACA/ /	MP		636/2026
45	D-MACA/11035/2026	SABITA PADHI	AKSHAYA KUMAR PATI	
	MACA/ /	MP		637/2026
46	D-MACA/11035/2026	SABITA PADHI	AKSHAYA KUMAR PATI	
	MACA/ /	MP		638/2026
47	D-CRLMC/7742/2026	M/S. HINDUJA LEYLAND FINANCE LTD.	PRAKASH KUMAR MISHRA	
	CRLMC/ /	MP		726/2026
48	D-CRLMC/7719/2026	RENUBALA SAMANTRAY	LALITENDU MISHRA	
	CRLMC/ /	MP		727/2026
49	D-CRLMC/7743/2026	ASHWANI KUMAR DAS ADHIKARI	SANJAY KUMAR DAS	
	CRLMC/ /	MP		728/2026
50	D-CRLMC/3355/2026	SANTOSH KUMAR SAMANTARAY		
	CRLMC/524/2026	MP		729/2026
51	D-CRLMC/39067/2025	DEBARAJ JENA	AMITAV TRIPATHY	
	CRLMC/5542/2025	MP		730/2026
52	D-CRLMC/39021/2025	DEBARAJ JENA	AMITAV TRIPATHY	
	CRLMC/5560/2025	MP		731/2026
53	D-CRLMC/28973/2025	SAGAR GAND		
	CRLMC/ /	MP		732/2026
54	D-CRLMC/7771/2026	BIKRAM BAG	MANAS KUMAR CHAND	
	CRLMC/ /	MP		733/2026
55	D-CRLMC/13242/2025	RABINDRA KUMAR SWAIN		
	CRLMC/1717/2025	MP		734/2026
56	D-CRLA/1659/2026	SHYAM SUNDAR RANA @ RAJU @ SONA SARKAR	AKANTA DWIBEDI	
	CRLA/87/2026	MP		745/2026
57	D-CRLA/7748/2026	GUDU@ROHAN KUMAR DALAI	TARA PRASAD MOHAPATRA	
	CRLA/ /	MP		746/2026

58	D-CRLA/7748/2026 CRLA/ /	GUDU@ROHAN KUMAR DALAI MP	TARA PRASAD MOHAPATRA	747/2026
59	D-CRLA/5422/2024 CRLA/175/2024	AJAYA KUMAR NAIK MP	AMITAV TRIPATHY	748/2026
60	D-CRLA/35065/2024 CRLA/1180/2024	AMARESH PRADHAN @ BULA MP	AMITAV TRIPATHY	749/2026
61	D-CRLA/1247/2023 CRLA/1247/2023	MAHENDRA ORAM MP	RAJJEET ROY	750/2026
62	D-CRLA/668/2021 CRLA/668/2021	SANTU@SANTOSH KUMAR SAHOO MP	BIKRAM CHANDRA GHADEI	751/2026
63	D-CRLA/7764/2026 CRLA/ /	RAKY @ MUNA DEHURY MP	DEBASNAN DAS	752/2026
64	D-CRLA/7764/2026 CRLA/ /	RAKY @ MUNA DEHURY MP	DEBASNAN DAS	753/2026
65	D-CRLA/5865/2026 CRLA/249/2026	GOUTAM SAMAL MP	BISHNU PRASAD PRADHAN	754/2026
66	D-CRLA/5865/2026 CRLA/249/2026	GOUTAM SAMAL MP	BISHNU PRASAD PRADHAN	755/2026
67	D-CRLA/36/2019 CRLA/36/2019	AFJAL RAJA@KARTIK MP	RABINDRANATH PRUSTY, DEVASHIS PANDA	756/2026
68	D-CRLA/7794/2026 CRLA/ /	M/S. ORISSA SPONGE IRON AND STEEL LTD MP	ROHAN MISHRA	757/2026
69	D-CRLA/7795/2026 CRLA/ /	UTTAM MAJHI MP	JNYANANANDA PANDA	758/2026
70	D-CRLA/7795/2026 CRLA/ /	UTTAM MAJHI MP	JNYANANANDA PANDA	759/2026
71	D-WA/10750/2026 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	1077/2026
72	D-WA/10750/2026 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	1078/2026
73	D-WA/10752/2026 WA/ /	STATE OF ODISHA MP	DEBASIS TRIPATHY,A.G.A	1079/2026
74	D-WA/10752/2026 WA/ /	STATE OF ODISHA MP	DEBASIS TRIPATHY,A.G.A	1080/2026
75	D-WA/10952/2026 WA/ /	MANASEE MAHARANA MP	ADITYA N. DAS, (SR.ADV.)	1081/2026
76	D-WA/10754/2026 WA/ /	STATE OF ODISHA MP	PRABIR KUMAR RAY,A.G.A	1082/2026
77	D-WA/10754/2026 WA/ /	STATE OF ODISHA MP	PRABIR KUMAR RAY,A.G.A	1083/2026
78	D-WA/10755/2026 WA/ /	STATE OF ODISHA MP	MANASH RANJAN MOHANTY,A.G.A	1084/2026
79	D-WA/10755/2026 WA/ /	STATE OF ODISHA MP	MANASH RANJAN MOHANTY,A.G.A	1085/2026
80	D-WA/10756/2026 WA/ /	STATE OF ODISHA MP	PRABIR KUMAR RAY,A.G.A	1086/2026
81	D-WA/10756/2026 WA/ /	STATE OF ODISHA MP	PRABIR KUMAR RAY,A.G.A	1087/2026
82	D-WA/10757/2026 WA/ /	STATE OF ODISHA MP	PRABIR KUMAR RAY,A.G.A	1088/2026
83	D-WA/10757/2026 WA/ /	STATE OF ODISHA MP	PRABIR KUMAR RAY,A.G.A	1089/2026
84	D-WA/10758/2026 WA/ /	STATE OF ODISHA MP	PRABIR KUMAR RAY,A.G.A	1090/2026
85	D-WA/10758/2026 WA/ /	STATE OF ODISHA MP	PRABIR KUMAR RAY,A.G.A	1091/2026
86	D-WA/10760/2026 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	1092/2026
87	D-WA/10760/2026 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	1093/2026
88	D-WA/10762/2026 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	1094/2026
89	D-WA/10762/2026	STATE OF ODISHA	AISHWARYA DASH,A.S.C	

	WA/ /	MP		1095/2026
90	D-WA/10763/2026	STATE OF ODISHA	ARABINDA TRIPATHY,A.G.A	
	WA/ /	MP		1096/2026
91	D-WA/10763/2026	STATE OF ODISHA	ARABINDA TRIPATHY,A.G.A	
	WA/ /	MP		1097/2026
92	D-WA/6067/2026	HARISH CHANDRA PRADHAN	INDRAMANI SAHOO	
	WA/ /	MP		1098/2026
93	D-WA/10892/2026	STATE OF ODISHA	DEBASIS TRIPATHY,A.G.A	
	WA/ /	MP		1099/2026
94	D-WA/10892/2026	STATE OF ODISHA	DEBASIS TRIPATHY,A.G.A	
	WA/ /	MP		1100/2026
95	D-WA/10894/2026	STATE OF ODISHA	DEBASIS TRIPATHY,A.G.A	
	WA/ /	MP		1101/2026
96	D-WA/10894/2026	STATE OF ODISHA	DEBASIS TRIPATHY,A.G.A	
	WA/ /	MP		1102/2026
97	D-WA/10896/2026	STATE OF ODISHA	AISHWARYA DASH,A.S.C	
	WA/ /	MP		1103/2026
98	D-WA/10896/2026	STATE OF ODISHA	AISHWARYA DASH,A.S.C	
	WA/ /	MP		1104/2026
99	D-WA/11067/2026	UGRESAN KISAN	PRABIR KUMAR PRADHAN	
	WA/ /	MP		1105/2026
100	D-WP(C)/3818/2026	M/S.SPECIAL BLAST LIMITED, RAIPUR	ASISH MISHRA	
	WP(C)/4129/2026	MP		4934/2026
101	D-WP(C)/10944/2026	VILLAGERS OF KUSUPANGI GRAM PANCHAYAT	SAMARENDRA BEURA	
	WP(C)/7956/2026	MP		4935/2026
102	D-WP(C)/17968/2022	SOUMYA RANJAN SAHOO	M/S.S.N.DAS,M/S.PRASANNA KUMAR BHUYAN,S.MISHRA	
	WP(C)/17968/2022	MP		4936/2026
103	D-WP(C)/18071/2022	SUJIT DEBATA	MR. SAILAZANANDAN DAS,M/S.PRASANNA KUMAR BHUYAN,S.MISHRA	
	WP(C)/18071/2022	MP		4937/2026
104	D-WP(C)/18072/2022	ROJALINI MOHAPATRA	MR. SAILAZANANDAN DAS,M/S.PRASANNA KUMAR BHUYAN,S.MISHRA	
	WP(C)/18072/2022	MP		4938/2026
105	D-WP(C)/18073/2022	RAMA KRUSHNA MALLIK	MR. SAILAZANANDAN DAS,M/S.PRASANNA KUMAR BHUYAN,S.MISHRA	
	WP(C)/18073/2022	MP		4939/2026
106	D-WP(C)/18716/2022	KABITA PRIYADARSHINI MISHRA	M/S.SAILAZA NANDAN DAS,M/S.PRASANNA KUMAR BHUYAN,S.MISHRA	
	WP(C)/18716/2022	MP		4940/2026
107	D-WP(C)/10950/2026	M/S ACRUX REALCON PVT. LTD., KHURDA	ASWATI SOUMYA SAHU	
	WP(C)/7941/2026	MP		4941/2026
108	D-WP(C)/10951/2026	M/S ACRUX REALCON PVT. LTD., KHURDA	ASWATI SOUMYA SAHU	
	WP(C)/7944/2026	MP		4942/2026
109	D-WP(C)/55283/2025	TILOTAMA MOHANTY		
	WP(C)/632/2026	MP		4943/2026
110	D-WP(C)/10953/2026	BISHNU CHARAN ROUT	SUSHANTA KUMAR MISHRA	
	WP(C)/7976/2026	MP		4944/2026
111	D-WP(C)/10955/2026	BINAYAK TRIPATHY	SUSHANTA KUMAR MISHRA	
	WP(C)/ /	MP		4945/2026
112	D-WP(C)/10932/2026	GAJAPATI SAHU	SASHIBHUSAN DAS	
	WP(C)/ /	MP		4946/2026
113	D-WP(C)/9290/2026	KARUNAKAR BOD	KODANDA KUMAR BHUYAN	
	WP(C)/7162/2026	MP		4947/2026
114	D-WP(C)/9286/2026	PURNA CHANDRA PATRA	KODANDA KUMAR BHUYAN	
	WP(C)/7234/2026	MP		4948/2026
115	D-WP(C)/10964/2026	SAILABALA MISHRA	SOUMYA MISHRA	
	WP(C)/ /	MP		4949/2026
116	D-WP(C)/10965/2026	BABAJI @ PRAFULLA KUMAR JENA	ASHOK KUMAR SAHOO	
	WP(C)/ /	MP		4950/2026
117	D-WP(C)/10967/2026	HIRALAL BHOI	SAROJ KUMAR PADHY	
	WP(C)/ /	MP		4951/2026
118	D-WP(C)/21901/2021	AKULA PRADHAN	M/S. SRINIBASH SATAPATHY, R.K. SWAIN, S.P. MALLICK, A. DASH	
	WP(C)/21901/2021	MP		4952/2026
119	D-WP(C)/10657/2026	SRABANI KUMARI RANA	SATYANARAYAN MOHAPATRA	
	WP(C)/7719/2026	MP		4953/2026
120	D-WP(C)/10975/2026	SRIKANTA KUMAR TRIPATHY	PRAFULLA KUMAR MOHAPATRA	
	WP(C)/ /	MP		4954/2026

121	D-WP(C)/10977/2026 WP(C)/ /	NAYANA BEHERA MP	PRAFULLA KUMAR MOHAPATRA	4955/2026
122	D-WP(C)/35833/2025 WP(C)/24730/2025	M/S UNIQUE CONSTRUCTION.,BBSR MP	KAJAL SAHOO	4956/2026
123	D-WP(C)/36438/2023 WP(C)/36438/2023	DR. MAMATA SUKLA MP	ASC	4957/2026
124	D-WP(C)/10981/2026 WP(C)/ /	EXECUTIVE ENGINEER (ELECT.), TPWODIPRASAD KUMAR TRIPATHY MP		4958/2026
125	D-WP(C)/10984/2026 WP(C)/ /	KAVITA PODDAR @ KABITA PODDAR MP	LAXMINARAYAN PATEL	4959/2026
126	D-WP(C)/10985/2026 WP(C)/7960/2026	SATYARANJAN SETHA MP	SITIKANT MISHRA	4960/2026
127	D-WP(C)/10986/2026 WP(C)/ /	DR.SIBASANKAR DALAI MP	ARUN KUMAR DAS	4961/2026
128	D-WP(C)/10987/2026 WP(C)/ /	RASMITA PANDA MP	GYANRANJAN MAHAPATRA	4962/2026
129	D-WP(C)/10989/2026 WP(C)/ /	PRAMILA SAHU MP	GYANRANJAN MAHAPATRA	4963/2026
130	D-WP(C)/10137/2026 WP(C)/7832/2026	NEERAJ KUMAR MP	KSHIROD KUMAR ROUT	4964/2026
131	D-WP(C)/10991/2026 WP(C)/ /	S.N. AMITAV PANDA MP	AJAYA KUMAR TRIPATHY	4965/2026
132	D-WP(C)/10992/2026 WP(C)/7983/2026	TULASHI PAKAL MP	NIRANJAN SINGH (1)	4966/2026
133	D-WP(C)/10994/2026 WP(C)/ /	P.GOPAL RAO MP	SHIVSANKAR MOHANTY	4967/2026
134	D-WP(C)/10999/2026 WP(C)/ /	SULAV DAS MP	NIRANJAN LENKA	4968/2026
135	D-WP(C)/10999/2026 WP(C)/ /	SULAV DAS MP	NIRANJAN LENKA	4969/2026
136	D-WP(C)/11001/2026 WP(C)/ /	AKSHYA WAGHMARE MP	NIRANJAN LENKA	4970/2026
137	D-WP(C)/11001/2026 WP(C)/ /	AKSHYA WAGHMARE MP	NIRANJAN LENKA	4971/2026
138	D-WP(C)/10997/2026 WP(C)/ /	UMESH DAS MP	PRAFULLA KUMAR SAHU	4972/2026
139	D-WP(C)/11018/2026 WP(C)/ /	HRUSIKESHA BISWAL MP	ADYASIDHI MISHRA	4973/2026
140	D-WP(C)/55421/2025 WP(C)/297/2026	NARBHERAM EMPLOYEES UNION, DHENKANAL MP	KANTIL PAL	4974/2026
141	D-WP(C)/11025/2026 WP(C)/ /	BANSHIDHAR NAIK MP	ALOK KUMAR PANDA	4975/2026
142	D-WP(C)/11027/2026 WP(C)/ /	JAGANNATH MOHAPATRA MP	PANNAGA BHUSAN PRIYADARSI	4976/2026
143	D-WP(C)/11031/2026 WP(C)/ /	BINAYAK SATAPATHY MP	DEBASNAN DAS	4977/2026
144	D-WP(C)/8192/2026 WP(C)/6714/2026	BINAPANI SETHY MP	PRANGYANANDA PATTANAIAK	4978/2026
145	D-WP(C)/40994/2025 WP(C)/33943/2025	M/S.MAHAVIR RICE MILL, RAYAGADA MP	SAMIR KUMAR MISHRA	4979/2026
146	D-WP(C)/11040/2026 WP(C)/ /	RICH ENGINEERS AND DEVELOPERS, BHUBANESHWAR MP	PRANESWAR SAMANTRAY	4980/2026
147	D-WP(C)/11045/2026 WP(C)/ /	JUNUL SURIN MP	BHABANI SHANKAR RAYAGURU	4981/2026
148	D-WP(C)/11037/2026 WP(C)/ /	TIKINA PRADHAN MP	SUSANTA KUMAR LENKA	4982/2026
149	D-WP(C)/11048/2026 WP(C)/8002/2026	DEBA BRATA PATTANAYAK MP	MITHUN DAS	4983/2026
150	D-WP(C)/50237/2025 WP(C)/35386/2025	JYOTIRMAYA NANDA MP	SAMIR KUMAR BEHERA	4984/2026
151	D-WP(C)/11061/2026 WP(C)/ /	SANDHYARANI MOHARANA MP	NIHAL RATH	4985/2026
152	D-WP(C)/30441/2022	RAJALAXMI SATPATHY	DR.JANMEJAYA RAY	

	WP(C)/30441/2022	MP		4986/2026
153	D-WP(C)/2093/2026	THE MANAGEMENT OF M/S STEEL AUTHORITY OF INDIA	DR. JANMEJAYA RAY	
	WP(C)/7513/2026	MP		4987/2026
154	D-WP(C)/11064/2026	SANTOSH KUMAR MAHANAND	DR. JANMEJAYA RAY	
	WP(C)/ /	MP		4988/2026
155	D-WP(C)/11069/2026	SANATANA BEHERA	JAGAJIBAN PRADHAN	
	WP(C)/ /	MP		4989/2026
156	D-WP(C)/11073/2026	CHHABINDRA PARIDA	RAJJEET ROY	
	WP(C)/ /	MP		4990/2026